

FORM A PUBLIC ANNOUNCEMENT

Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF M/S MERCY CORPS INDIA

RELEVANT PARTICULARS

1.	Name of Corporate Person	M/s.Mercy Corps India
2.	Date of Incorporation of Corporate Person	16 th June, 2009
3.	Authority under which Corporate Person is Incorporated/ Registered	Registrar of Companies, NCT of Delhi (Incorporated under Companies Act, 1956)
4.	Corporate Identity Number of Corporate Person	U93000DL2009NPL191302
5.	Address of the Registered Office and Principal Office (If Any) of Corporate Person	219, Anarkali Bazar, Jhandewalan Extension, New Delhi-110055
6.	Liquidation Commencement Date of Corporate Person	13 th October, 2023
7.	Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	Name: Mr. Krit Narayan Mishra, Address: c-3, Ashoka Apartments, Plot No. 8, Sector 12, Dwarka, New Delhi-110078 Email: liquidator.mercycorpsindia@gmail.com Mobile No. 9910859116 Regn No. IBBI/IPA-001/IP-P00441/2017-18/10784
8.	Last Date for Submission of Claims (Relevant forms can be downloaded from https://ibbi.gov.in/en/home/downloads)	11 th November, 2023

Notice is hereby given that M/s Mercy Corps India has commenced voluntary liquidation on 13th October, 2023.

The stakeholders of M/s Mercy Corps India are hereby called upon to submit a proof of their claims, on or before 11th November, 2023 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 17-10-2023

Place: New Delhi

Krit Narayan Mishra
Name and Signature of Liquidator



Geetha ads Ramakrishna 9032242118 9440403689